

F. No. J-11/2/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi  
Dated the 14<sup>th</sup> December, 2024

**ORDER**

The President is pleased to delete the names of following eight Advocates, mentioned under column-II in the table below, from the panel of this Department for the courts, mentioned under column-III, and orders mentioned under column-IV, with effect from the date of this order:

Sl. No.	Name of Advocate	Name of court and category of panel	F. No. and date of the relevant Order of empanelment	Serial number of name of Advocate in Order mentioned under column-IV
I	II	III	IV	V
1.	Shri Vinod Kumar Gupta	Central Govt. Counsel for High Court of Rajasthan at <b>Jaipur</b>	36(19)/2015-Judicial Dated 23.09.2015  {to be read with J-11017/1/2017-Judicial (Part-4) dated 01.08.2018}	11
2.	Ms. Namita Parihar	-do-	-do-	4
3.	Shri Jitendra Kumar Mishra	Central Government Counsel for High court of Rajasthan at <b>Jodhpur</b>	-do-	2
4.	Ms. Shruti Pareek	Central Govt. Counsel for High Court of Rajasthan at <b>Jaipur</b>	36(19)/2015-Judicial dated 20.07.2015  {to be read with J-11017/1/2017-Judicial (Part-4) dated 01.08.2018}	6
5.	Shri Virendra Kumar Saraswat	-do-	J-11017/27/2013-Judicial (1) dated 08.10.2023	4 (Table 'B')
6.	Shri Akash Gaur	-do-	-do-	10 (Table 'B')
7.	Shri Nitesh Mathur	Central Government Counsel for High court of Rajasthan at <b>Jodhpur</b>	-do-	7 (Table 'A')
8.	Shri Ayush Mall	Central Govt. Counsel for High Court of Rajasthan at <b>Jaipur</b>	J-11017/6/2024-Judicial (Part -1) dated 16.03.2024	4  (Table 'B' under 'Central Government Counsel')

2. Hindi version of this order will follow.

  
(M. C. Prusty)  
Senior Government Advocate

F. No. J-11/2/2024-Judicial

Dated: 14.12.2024

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. The Addl. SGI, High Court of Rajasthan.
4. The Deputy SGIs, High Court of Rajasthan at Jodhpur and at Jaipur.
5. The Registrar, High Court of Rajasthan at Jodhpur and at Jaipur.
6. All the Advocates mentioned in the table above with request to immediately return all the case files pertaining to Central Govt. litigation with them to the designated litigation in-charge i.e. Addl. SGI / Dy. SGI concerned.
7. To upload on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
8. Hindi Section for providing Hindi version of this order.
9. Office / spare copies.

*K. Gaurva*  
14.12.2024

(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in